

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph.: 23753942 Fax-23753923

Ref: **Petition No. 383/MP/2014**

Date: 9.3.2017

To,

The Chief Engineer,
M.P. Power Generating Company Limited
Block No.9, Shakti Bhawan,
Rampur, Jabalpur
Madhya Pradesh- 482008

Subject: Petition for extension of time for implementation and exemption from implementation of Restricted Governor Mode Operation (RGMO), as required under Clause 5.2 (f) of Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2010 (as amended).

With reference to your letter dated 2.3.2017 on the subject mentioned above, your request for extension of time for filing the status on implementation of RGMO in Thermal and Hydel units has been permitted and the same has been extended till 31.3.2017.

Sd/-
(T.D. Pant)
Deputy Chief (Law)

Copy to:

Ravin Dubey, 1840, Sector- 37, Arun Vihar, Noida, Uttar Pradesh- 201303.